

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. *127
ANSWERED ON 07.12.2021

FUNDS FOR STREET LIGHTING IN VILLAGES

*127. SHRI PRATAPRAO JADHAV:
SHRI RAVINDRA KUSHWAHA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government provides funds to Gram Panchayats for street lighting in villages and if so, the details thereof during the last three years and the current year, State/UT-wise;
- (b) whether the Government has demanded utilization certificates of funds from the concerned authorities and if so, the details thereof;
- (c) whether any actual target for fund utilization has been fixed for the said purpose and if so, the details thereof and the achievements made thereon, State/UT-wise;
- (d) whether any time-frame has been fixed for providing street lights in all the villages in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI GIRIRAJ SINGH)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 127 ANSWERED ON 07.12.2021 REGARDING “FUNDS FOR STREET LIGHTING IN VILLAGES”

(a) Under the Fourteenth Finance Commission (XIV FC) award for the period of 2015-2020, grants to the tune of Rs.2,00,292.20 crore were allocated to Gram Panchayats (GPs) in 26 States. The Grant was provided to GPs for delivering basic services including street-lighting. Under Fifteenth Finance Commission (XV FC), Grants to the tune of Rs. 60,750 crore are allocated for the interim period FY 2020-21 and Rs.2,36,805 Crore are allocated for the period FY 2021-26 to Panchayats in all the three tiers and Traditional Local Bodies and Sixth Schedule areas in 28 States. The Grants are in two parts namely Basic (Untied) Grants and Tied Grants. The Untied Grants can be utilised for felt needs on 29 subjects enshrined under Schedule XI of the Constitution including street lighting. State-wise status of allocation and release of XIV FC Grants for the F.Y. 2018-19 and 2019-20 and XV FC Grants for the F.Y. 2020-21 and 2021-22 is given at **Annexure**. Under the Finance Commission Grants, funds are provided only to States and not to Union Territories.

(b) Release of subsequent installments of the Grants under FFC and XV FC award is subject to submission of utilization certificate / grant transfer certificate for the previous installments drawn along with compliance of other stipulated conditions by the States.

(c) to (e) No, Sir. The Panchayats incur expenditure on basic services as per their approved Panchayat Development Plan based on local felt needs and priorities.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Starred Question No. 127 answered on 07.12.2021

Allocation and Release of Finance Commission Grants to the States for Rural Local Bodies during the last three years and current year

(Rs. In crore)

Sl. No.	States	Under XIV FC				Under XV FC			
		2018-19		2019-20		2020-21		2021-22	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	1947.32	1729.23	2622.13	2336.56	2625.00	2625.00	1939.00	969.50
2	Arunachal Pradesh	184.49	163.83	248.44	221.38	231.00	231.00	170.00	85.00
3	Assam	1218.82	1082.32	1641.19	1462.45	1604.00	1604.00	1186.00	593.00
4	Bihar	4729.38	4199.71	6368.25	5674.70	5018.00	5018.00	3709.00	1854.50
5	Chhattisgarh	1180.02	1047.86	1588.94	1415.89	1454.00	1454.00	1075.00	537.50
6	Goa	30.10	26.73	40.53	36.12	75.00	75.00	55.00	0.00
7	Gujarat	1942.96	1725.36	2616.26	2331.33	3195.00	3195.00	2362.00	1181.00
8	Haryana	873.86	775.99	1176.68	1048.53	1264.00	1264.00	935.00	467.50
9	Himachal Pradesh	407.24	361.63	548.36	488.64	429.00	429.00	317.00	158.50
10	Jammu & Kashmir*	779.40	544.83	1049.49	0.00	-	-	-	-
11	Jharkhand	1360.62	1208.24	1832.12	1632.59	1689.00	1689.00	1249.00	624.50
12	Karnataka	2090.10	1841.54	2814.39	2504.13	3217.00	3217.00	2377.00	1188.50
13	Kerala	904.03	802.78	1217.30	1084.73	1628.00	1628.00	1203.00	601.50
14	Madhya Pradesh	3050.41	2708.78	4107.48	3660.14	3984.00	3984.00	2944.00	1472.00
15	Maharashtra	3383.28	3004.37	4555.70	4059.55	5827.00	5827.00	4307.00	2153.50
16	Manipur	46.36	41.17	62.43	55.63	177.00	177.00	131.00	65.50
17	Meghalaya#	-	-	-	-	182.00	91.00	135.00	0.00
18	Mizoram#	-	-	-	-	93.00	93.00	69.00	34.50
19	Nagaland#	-	-	-	-	125.00	125.00	92.00	18.40
20	Odisha	1991.48	1768.44	2681.59	2389.54	2258.00	2258.00	1669.00	834.50
21	Punjab	920.58	817.48	1239.58	1104.58	1388.00	1388.00	1026.00	513.00

22	Rajasthan	3067.80	2724.22	4130.90	3681.01	3862.00	3862.00	2854.00	1427.00
23	Sikkim	33.41	29.67	44.99	40.09	42.00	42.00	31.00	15.50
24	Tamil Nadu	1975.07	1753.87	2659.50	1821.11	3607.00	3607.00	2666.00	1333.00
25	Telangana	1209.53	1071.59	1628.68	1451.30	1847.00	1847.00	1365.00	682.50
26	Tripura	75.53	67.07	101.71	90.63	191.00	191.00	141.00	70.50
27	Uttar Pradesh	8050.34	7148.74	10840.04	9659.47	9752.00	9752.00	7208.00	3604.00
28	Uttarakhand	423.64	376.19	570.44	508.31	574.00	574.00	425.00	212.50
29	West Bengal	3193.39	2740.69	4300.01	3703.25	4412.00	4412.00	3261.00	1630.50
	Total	45069.16	39762.32	60687.13	52461.65	60750.0	60659.0	44901.00	22327.9
						0	0		0

* Jammu & Kashmir became Union Territory from the year 2019-20

Funds under XIV FC not recommended to Non-Part IX States